

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
[CMI LTD] OPERATING IN [DESIGNING & MANUFACTURING OF ELECTRICAL WIRES, CABLES AND
CONDUCTORS] AT [DELHI, HARYANA& HIMACHAL PRADESH])

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S No.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	CMI Ltd CIN- U67190KA1906PLC001069.
2	Address of the registered office	PD – II, Jhilmil Metro Station, Jhilmil Metro Station, Jhilmil Industrial Area, Delhi 110095
3	URL of website	https://cmilimited.in/
4	Details of place where majority of fixed assets are located	CMI LTD, Faridabad, Haryana. Plot No. 71 & 82, Sector 6, Faridabad, Haryana 121006 CMI LTD, Baddi, Himachal Pradesh Near Village Bhatouli Khurd, Tehsil Nalagarh, Baddi- 173205
5	Installed capacity of main products/ services	Wires & Cables: 1. Faridabad Unit: 44,000KM 2. Baddi Unit: 1,86,140KM
6	Quantity and value of main products/ services sold in last financial year	Faridabad & Baddi Unit: Qty: 11,92,159(Kg/Km) Val: 22,91,43,479(INR)
7	Number of employees/ workmen	49 Workmen, 18 Employees
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://cmilimited.in/ or can be sought by sending an email to Deepak Maini at rp.cmilt@gmail.com or through courier addressed to C/o : C-100, Sector 2, Noida Uttar Pradesh-201301
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in the detailed Expression of Interest process document available on https://cmilimited.in/ or can be sought by sending an email to rp.cmilt@gmail.com
10.	Last date for receipt of expression of interest	20 October 2023
11.	Date of issue of provisional list of prospective resolution applicants	25 October 2023
12.	Last date for submission of objections to provisional list	30 October 2023

13.	Date of issue of final list of prospective resolution applicants	07 November 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 November 2023
15.	Last date for submission of resolution plans (to RP)	11 December 2023
16.	Process email id to submit Expression of Interest	rp.cmilt@gmail.com

 Deepak Maini
(Insolvency Professional)
Reg. No.: IBBI/IPA-001/IP-P00676/2017-2018/11149
Email Id: deepak.maini@insolvencyservices.in
Ph. No.: 0120-4729400
Add: C-100, Sec-2, Noida, U.P.-201301

Deepak Maini
Resolution Professional
CMI Limited.
(Reg. No. IBBI/IPA-001/IP-P00676/2017-2018/11149)
Address: C-100, Sector 2, Noida, Uttar Pradesh, 201301,
E-Mail ID: rp.cmilt@gmail.com
AFA Validity: December 07, 2023

Date: 29 September 2023

Place: Delhi NCR

